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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/67/ (IB)/2017
NAME OF THE PETITIONER(S) : INDIAN COMMERECE & INDUSTRIES CO PVT LTD
NAME OF THE RESPONDENT(S) : NAPC LIMITED
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	A.C. SATIYA NARAYANA A.K. MYLSAMY	For Petitioner	Ali Sanyal
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ORDER

Counsel for Petitioner present and submitted that full and final settlement has been made by the Corporate Debtor and prayed to withdraw the petition. Prayer is allowed. The petition is **dismissed as withdrawn** and to this effect an endorsement has to be made by the Counsel for Petitioner on the petition.

sd/-
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

sd/-
(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)